

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.NO.8/11 IN

Petition(s) for Special Leave to Appeal (Civil) No(s).17402/2010

(From the judgement and order dated 06/05/2010 in LPA No. 678/2010 &
SCA No. 10797/2009 of The HIGH COURT OF GUJARAT AT AHMEDABAD)

M.C.METAL(P) LTD.

Petitioner(s)

VERSUS

DISTRICT COLLECTOR ,AHMEDABAD & ORS.

Respondent(s)

Date: 02/02/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ALTAMAS KABIR

HON'BLE MR. JUSTICE CYRIAC JOSEPH

For Petitioner(s)

Ms. Arti Singh,Adv.

Mr. Debasis Misra

For Respondent(s)
/applicant

Mr. R.P. Bhatt, Sr. Adv.

Mr. Mohit Kumar Shah,Adv.

Ms. Hemantika Wahi ,Adv.

Mr. Kamendra Mishra ,Adv.

UPON hearing counsel the Court made the following

O R D E R

Let I.A.8 of 2011 be heard along with the main matter.

(Sheetal Dhingra)
Court Master

(Juginder Kaur)
Court Master